



सत्यमेव जयते

File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 24<sup>th</sup> February 2023

**ORDER**

1. The NCLT Chennai Bench- Court No. II is hereby reconstituted and shall comprise of:

**NCLT Chennai Bench- Court No. II (First Half)**

1. Shri Sanjiv Jain Member (Judicial)
  2. Shri Sameer Kakar, Member (Technical)
2. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
3. This is in partial modification of Order of even number dated 09.02.2023 and applicable from 27.02.2023 till further orders.
4. Any inadvertent error may be brought to the attention of the undersigned.
5. This issues with the approval of Hon'ble President, NCLT.

*Kamal Sultanpuri*  
24 Feb 2023  
**(Kamal Sultanpuri)**  
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/ Cuttack/ Kochi/Amaravati/ Indore.
5. PS to Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.